G.S.R. 475 (E).—In exercise of the powers conferred by sub-section (1) of Section 621 of the Companies Act, 1956 (1 of 1956), the Central Government hereby authorise the following officers in the Serious Fraud Investigation Office, Ministry of Corporate Affairs, for the purposes of filing and conducting prosecution under the Companies Act, 1956.

1. Shri Ajay Kumar, Prosecutor-II
2. Shri R.K. Tiwari, Assistant Director

[From the 3/5/2004 - Sec. V]
RENUKA KUMAR, Jr. Soc'y.